

LISTING ON 09.03.2015  
COURT NO. 11  
ITEM NO. 7

SEC.IV-A

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 1668-1669 OF 2014

Asha Verman & Ors.

...Petitioners

-Versus-

Maharaj Singh & Ors.

...Respondents

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 13.01.2014, when the Court was pleased to pass the following Order:

*"Delay condoned.  
Issue notice."*

Accordingly, show cause notice was issued to all the three respondents on 10.02.2014 through Regd. A.D. Post. Mr. Viresh B. Saharya, Advocate has filed vakalatnama/appearance and counter affidavit on behalf of Respondent No. 3 and counter affidavit has already been included in the Paper Books. Counsel for Petitioners has filed proof of dasti service in respect of Respondent Nos. 1 and 2 but no one has appeared on their behalf.

Thereafter, the matters above mentioned were lastly listed before the Ld. Registrar on 29.01.2015, when he was pleased to pass the following Order:

*"The office report indicates that the respondent no. 3 has already filed the counter affidavit. Service of notice is complete on the respondent nos. 1 and 2, but no one has entered appearance on their behalf. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn."*

In view of the above said order, the matters are listed before the Hon'ble Court with this Office Report.

Dated this the 27<sup>th</sup> day of February, 2015.

ASSISTANT REGISTRAR

Copy to: Mr. Rajeev Kumar Bansal, Advocate  
Supreme Court Bar Association

Mr. Viresh B. Saharya, Advocate  
18, Lawyers Chambers, Supreme Court

ASSISTANT REGISTRAR

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